NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1629/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES:

Hemant Tools Pvt. Ltd.

V/s.

PYN Autocomp Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

Mr. Akshey Budeshi Advocate

ilb

Mls Bathiya Udeshi & Accorates

Advocates for Petitioness

<u>ORDER</u> CP No. 1629/I&BP/NCLT/MB/MAH/2017

For proof of service has not been filed by the Petitioner, list this matter for hearing on 2.1.2018.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)